

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-303/(ND)/2017

IN THE MATTER OF:

M/s. Vardhman Industries Limited

.. PETITIONER

SECTION :

Under Section 10 of IBC Code, 2016

Order delivered on 11.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Satwinder Singh, Advocate
Mr. NPS Chawla, Advocate

For the Respondents : ..

ORDER

At the request of the Learned Counsel for the petitioner, the matter is adjourned to 14.9.2017 for further hearing in the matter.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
11.9.2017